


CC No. 345/2019
CBI Vs. Ravinder Kumar Joshi etc.
08.10.2020

Present: Sh.Dhan Kishore, Ld. Sr. PP for CBI along with Pairvi Officer.
Sh. Anil Kumar, Ld. counsel for A-1.
Sh. Bakul Jain, Ld. Counsel for A-2 to A-5.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. 322/RG/DHC/2020 dated 15.08.2020 and subsequent office order No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 passed by District and Session Judge (PC Act) (CBI), RADC, New Delhi.

Matter is at the stage of DE. At request, list the matter for purpose already fixed on **07.12.2020**. Time of the video conferencing shall be communicated to the Ld. Counsel (s) lateron.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
08.10.2020